

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 152
TO BE ANSWERED ON 28.12.2017

MAHATMA GANDHI NATIONAL RURAL EMPLOYMENT GUARANTEE SCHEME

***152. SHRI DHANANJAY MAHADIK:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total number of person days of work that has been generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the current financial year, State-wise;
- (b) the budgetary allocation for MGNREGS in 2017-2018;
- (c) whether there is a spurt in demand for work under the scheme, if so, the details thereof and the reasons therefor;
- (d) whether his Ministry has sought additional allocation of funds to meet the spurt in demand for work under the scheme, if so, the details thereof and the response of the Ministry of Finance thereto; and
- (e) the steps taken by the Government to release the funds to States in a time bound manner so that the States are financially prepared to make timely payment for the work done?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 152 for 28.12.2017

(a): The State/UT-wise details of persondays generated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the current financial year (as on 22.12.2017) is given at **Annexure**.

(b): The Budgetary Allocation of MGNREGS for the Budget Estimate for the Financial Year 2017-18 is Rs.48, 000 crore.

(c): The employment provided under MGNREGA is based on demand from households willing to do unskilled manual work. The demand for employment under MGNREGS depends significantly on monsoon conditions, with a higher demand for work for which there is provision for an additional 50 days allocation over and above 100 days to the notified drought affected areas. The Ministry in the last 3 years has also emphasized on construction of rural infrastructure through convergence with MGNREGA. Individual Household Latrines (IHHL) for PMAY-G beneficiaries, infrastructure for agricultural and allied activities have also been promoted in the last 2 years. As a result of these efforts, the total employment generated in MGNREGA in 2016-17 reached to 235.77 crore persondays which was the highest in the last 6 years.

(d): The Ministry has sought additional financial resources of Rs.17500 crore approximately for MGNREGS for meeting demand for work due to deficient rain & problem of floods in some States and increase in the wage rate. The Ministry of Finance has allocated additional fund of Rs.6000 crore in the Second Supplementary Demand for Grants 2017-18.

(e): For timely release of funds, the Ministry has taken steps to streamline the process of planning of realistic Labour Budget. It has issued guidelines on Labour Budget planning with three checklists to the States/ UTs to ensure that the documents prepared and submitted by the State/ UTs are in order.

The Ministry releases funds to the States periodically in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year, if any, pace of utilization of funds and overall performance.

**Annexure referred in reply to part (a) of Lok Sabha Starred
Question No. 152 dated 28.12.2017**

(In lakh)

S. No.	State/ UT	Persondays generated
1	ANDHRA PRADESH	1698.97
2	ARUNACHAL PRADESH	14.64
3	ASSAM	325.01
4	BIHAR	625.70
5	CHHATTISGARH	720.51
6	GOA	0.85
7	GUJARAT	239.14
8	HARYANA	62.65
9	HIMACHAL PRADESH	148.84
10	JAMMU AND KASHMIR	158.90
11	JHARKHAND	445.00
12	KARNATAKA	652.61
13	KERALA	277.98
14	MADHYA PRADESH	1217.99
15	MAHARASHTRA	520.49
16	MANIPUR	19.04
17	MEGHALAYA	166.53
18	MIZORAM	97.20
19	NAGALAND	113.37
20	ODISHA	581.67
21	PUNJAB	165.27
22	RAJASTHAN	1678.48
23	SIKKIM	18.76
24	TAMIL NADU	2071.76
25	TELANGANA	1018.68
26	TRIPURA	135.87
27	UTTAR PRADESH	1132.98
28	UTTARAKHAND	136.83
29	WEST BENGAL	2114.76
30	ANDAMAN & NICOBAR	1.15
31	DADRA & NAGAR HAVELI	NR
32	DAMAN & DIU	NR
33	LAKSHADWEEP	0.02
34	PUDUCHERRY	5.75
	Total	16567.39

NR=Not Reported

Source: www.nrega.nic.in